

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MADHUNIL ENGINEERING SERVICES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Madhunil Engineering Services Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11/10/2002
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74210MH2002PTC137545
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G-21, 6 Sector No.6, Vashi, Thane, Navi Mumbai, Maharashtra, India, 400703
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/08/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CS Mandar Wagh Address registered with IBBI: Flat no. C-1302, Grandstand Trinity, Service Road from Vadbhavan to Warje, Pune Bangalore Highway, Near Chandani Chowk, Pune 411038 Address for communication: C/o. Anand Chaitanya Corporate Legal Advisors LLP, 603, 5th Floor, Venture, Above Mc'Donald's Paud Road, Bhusari Colony, Kothrud, Pune 411 038 Mobile No.: 9822844488 Email Id: madhunil.vl@gmail.com Registration No: IBBI/IPA-002/IP-N00450 /2017-18/11276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/09/2025

Notice is hereby given that the Madhunil Engineering Services Private Limited has commenced voluntary liquidation on 05/08/2025.

The stakeholders of Madhunil Engineering Services Private Limited are hereby called upon to submit a proof of their claims, on or before 04/09/2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pune
08/08/2025

CS Mandar Wagh
Liquidator

Registration No.-IBBI/PA-002/IP-N00450/2017-18/11276
AFA No. AA2/11276/02/311225/203640 Valid upto 31/12/2025